

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4699
ANSWERED ON:18.12.2009
SELLING OF INSURANCE PRODUCTS
Dhruvanarayana Shri R.

Will the Minister of FINANCE be pleased to state:

- (a) whether the insurance agents lack qualifications and expertise to advise and assist consumers in evaluating a suitable policy;
- (b) if so, the facts in this regard and the reasons therefor: and
- (c) the measures being contemplated by the Government in this regard?

Answer

Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a): No. Sir. The persons who aspire to be an insurance agent have to undergo the prescribed training and qualify the examination for getting agency license as per Insurance Regulatory and Development Authority (Licensing of Insurance Agents) Regulations, 2000 and Insurance Regulatory and Development Authority (Licensing of Corporate Agents) Regulations, 2002. Hence it is not true to say that the insurance agents lack qualification required or expertise necessary for advising the policyholders.

(b)& (c): Do not arise.